

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/338/ (IB)/2017

NAME OF THE PETITIONER(S)

: J. MURUGAN

NAME OF THE RESPONDENT(S)

: KOTHARI INDUSTRIAL CORPORATION LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

ROHAN RADASEKARAN JA. J- POZITHYA REDDY

ORDER

Counsel representing both the parties are present. Both the counsel submitted that the matter has been settled between the parties and sought time for filing a joint memo. Time extended at request. Put up on 03.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)